



PRESENTATION ON MCA21 V3

- Login and Registration Brief Overview**
- Company module – 9 Forms Launch - 31st August Go-Live**

Agenda



1. Login & User Registration

- Different User Roles in MCA 21 V3
- Professional Registration (Sample Business User)
- Profile Update
- DSC Association

2. Company module – 31st August Go-Live

Types of Users in V3



User role	User Group	Description
Registered user	Registered user	Registered users comprise of individuals with access to the basic services of MCA portal such as e-book, e-consultation, Master Data services, View Public Document services and filing of complaints. In LLP module user can file RUN & Fillip forms
Company/LLP user	Business user(s)	Master Role for any company/LLP. This user account will have access to all MCA FO services in relation to respective company/LLP. This user can also authorise Manager/Secretary/officer in default/ Authorised Representative to act on its behalf. In addition, all the basic services available to Registered user will be available to this user role.
Director/Designated Partner		Any individual who is appointed as a Director in a company or a designated partner in an LLP. These users would have following functionalities: <ul style="list-style-type: none"> a. Access to all basic services available to Registered user b. Access to all MCA FO services (including e-filing services and e-adjudication services) in relation to the company/LLP where they are currently appointed c. Right to authorise Manager/Secretary/officer in default/Authorised Representative to access MCA FO services (e-filing and e-adjudication services) on behalf of the company/LLP
Professional Users		This category comprises of professionals which are Company Secretary, Chartered Accountant or Cost Accountants. They will be able to access all MCA FO services for any company/LLP. Professional user will not be required to obtain any authorization from the company/LLP. In addition, all the basic services available to Registered user will be available to this user role
Manager/Secretary/ Authorized representative		These users will have access to all MCA FO services (including e-filing services and e-consultation services), in relation to the company/LLP wherein they have been authorized to perform such services. In addition, all the basic services available to Registered user will be available to this user role.

Types of Users in V3




User role	User Group	Description
Officer in default	Business user(s)	Section 2(60) of the Companies Act, 2013 defines officer in default. The officer-in-default will have rights similar to a Manager/Secretary/Authorized representative once authorized in this regard. In addition, they would also be able to view/reply to notices linked with their PAN (under e-adjudication module) irrespective of their association with the company/LLP
Nodal Officer-IEPF		These include Director or Chief financial Officer or Company Secretary of the company, who are appointed for the purposes of verification of claims and coordination with Investor Education and Protection Fund Authority. In addition, all the basic services available to Registered user will be available to this user role.
Deputy Nodal Officer-IEPF		A company may appoint one or more Officer as Deputy Nodal Officer to assist the Nodal Officer for the purposes of verification of claim and for coordination with Investor Education and Protection Fund Authority. In addition, all the basic services available to Registered user will be available to this user role.
Professional Staff Member		Professional Staff Member refers to any person who is with or on behalf of a Professional of ICSI/ICAI/ICWAI as a staff. Such members include: <ul style="list-style-type: none"> - trainees of the professional firms - non-professional members of professional firms etc.

User Registration



Skip to Main Content Sitemap Theme Light Font Size + A - Language English **Sign In/Sign Up**

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कोविड-19 का टीका लगवाने के लिए www.cowin.gov.in या Aarogya Setu पर रजिस्टर करें

Government of India

User Registration



Welcome to MCA

LLP Filing and Services

Enter your User ID
(CIN/LLPIN/FCRN for Company/LLP and Email ID for other users)

[Forgot User ID ?](#)

Password

[Forgot Password ?](#)

Login for LLP Filing

Register

Company Filing and Services

Login for Company Filing



PRESENTATION ON MCA21 V3

-User Registration (Professional)

User Registration – Professional User



User Details

Note: All fields marked in * are to be mandatorily filled.

User Category*

Registered User Business User

User Role*

Select User Role

- Select User Role
- Company/LLP
- Director/Designated Partner
- Manager/Secretary/Authorized Representative
- Officer in default
- Professional**

Income Tax PAN*

Enter Pan no.

Next

- Please select 'Business User' under User Category and select 'Professional' as User Role
- PAN is mandatory for Professional Users



User Registration – Professional User



User Registration



User Details

Note: All fields marked in * are to be mandatorily filled.

User Category *

Registered User Business User

User Role *

Professional ▼

Income Tax PAN *

BQHFG2345A

Professional Membership Institute *

ICSI ▼

Professional Membership Number *

009772

- Please select 'Professional Membership Institute' from the dropdown and provide 'Professional Membership Number' and this is a mandatory field

Next

User Registration – Professional User



Personal Details

First Name *
Name entered should be as per Income tax PAN
HARSHITA

Middle Name
Enter Here

Last Name *
SHARMA

Date Of Birth *
02/06/1990

Gender *
 Male Female

Profession *
Salaried

Industry Of Operation
Other service activities

- Provide First Name, Middle Name & Last Name as in PAN database
- Date of Birth should match with PAN database

[Back](#) [Next](#)

User Registration – Professional User



User Registration



Contact Details

Address Line 1 *

Bhavna Nagar

Address Line 2

Enter Address Line 2

Country *

India ▼

Pincode *

400056

State *

Maharashtra

City *

Mumbai ▼

Area/Locality *

IRLA ▼

**Telephone Number – Residence
(including STD code)**

Enter Here

**Telephone Number – Office
(including STD code)**

Enter Here

Mobile *

Enter Here

User Registration – Professional User



Home > Register

User Registration



Login Details

Password *

Confirm Password *

Password Policy

- a. It should be Alphanumeric,
- b. minimum 6 characters and maximum 15 characters,
- c. at least one special character (! @, #, \$, %, ^, &, *(,), ~)
- d. case sensitive i.e. "A" Capital is different from "a" (Lower Case).

Password Recovery Question

Hint Questions *

Select Hint Question ▼

Hint Answer *

Enter Here

User Registration – Professional User



- b. minimum 6 characters and maximum 15 characters,
- c. at least one special character (! @, #, \$, %, ^, &, *, (,), ~)
- d. case sensitive i.e. "A" Capital is different from "a" (Lower Case).

Password Recovery Question

Hint Questions *

What is your place of birth? ▼

Hint Answer *

Kuwait

Whether you wish to avail SMS alert Facility

Yes No

This facility is applicable for:

- a. Updates on filing of forms
- b. Registration alert
- c. Login alerts
- d. Account details related updates
- c. MCA updates

By clicking on Create My Account, you agree to our [Terms and Conditions](#)

Back

Clear All

Create My Account

User Registration – Professional User



User Registration

Progress: User Category (✓) | Personal Details (✓) | Contact Details (✓) | Login Details (●)

Login Details

Password *

.....

Password Policy

- a. It should be Alphanumeric,
- b. minimum 6 characters and maximum 11
- c. at least one special character (! @, #, \$,
- d. case sensitive i.e. "A" Capital is different

Password Recovery Question

Hint Questions *

What is your place of birth? ▼

Hint Answer *

Kuwait

Whether you wish to avail SMS alert Facility

Yes No

This facility is applicable for:

Please enter OTP sent on mobile number and email id.

Please enter the OTP sent on Mobile: (00:57)

Please enter the OTP sent on Email: (00:57)

Submit



PRESENTATION ON MCA21 V3

-User Registration (Associate DSC)

Associate DSC



Home

uat.mca.gov.in/content/mca/global/en/home.html

Skip to Main Content Sitemap Theme Light Font Size Language English Hello Harshita

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- Investor Services
- Independent Director databank services
- Track SRN transaction Status

Verify DIN PAN Details of Director

Enquire DIN Status

Find LLPIN

Find CIN

Associate DSC

Track Pay Associate DSC TRP

Enquire Fees

PRIME MINISTER'S MEMENTOS ARE JUST A BID AWAY.

17th September 2021 to 7th October, 2021

Log on to pmmementos.gov.in to participate in the bidding.

01:17 PM 10-03-2022

Associate DSC



Associate DSC

Important Information

***Please ensure you have emBridge client running and DSC plugged in your device before proceeding.**

1.*To download and Install latest DSC web socket installer [click here](#)

2.*To download and Install latest emBridge client [click here](#)

3.*For the **New Token Users**: Please update your DSC PIN from the default before proceeding with association.

Cancel

Associate DSC

- Pre-requisites:
 - 1) Download and run **emsigner**
 - 2) Download and run **embridge**
 - 3) **Change PIN** of the DSC (for first time association under this service)



Associate DSC



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Home > MCA Services > FO LLP Services > Associate DSC

Associate DSC

Important Information

***Please ensure you have emBridge client installed on your system.**

1.*To download and install latest DSC software, click here.

2.*To download and install latest emBridge client, click here.

Confirm Certificate ✕

Token

Select ▼

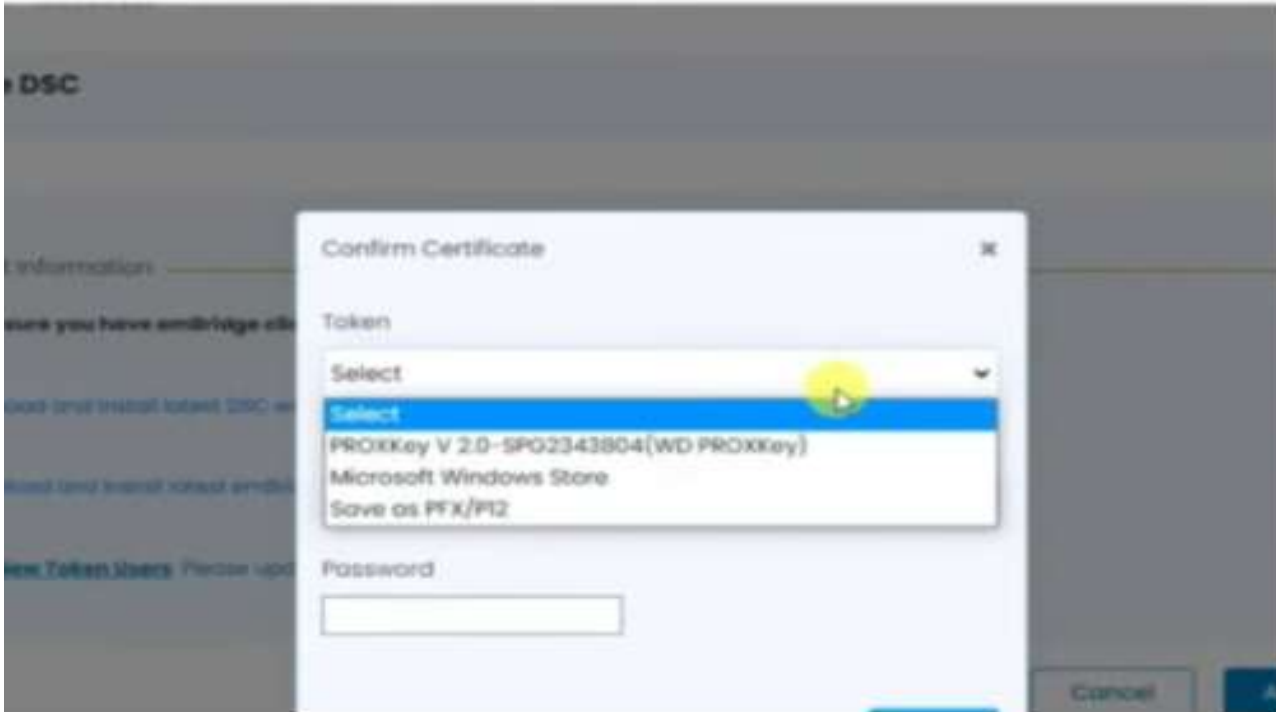
Certificate Details

▼

Password

- This pop up will appear when “Associate DSC” is clicked
- First dropdown will contain the DSC token options
- Second dropdown will auto-populate the name of the DSC holder
- In the third field, the user is required to feed the latest PIN/ Password of the DSC

Associate DSC



- Please select the Proxy key token appearing as the first option in the dropdown.
- In case there are more than one token keys inserted at one time, please select the required token.
- The name of the person will appear in the second dropdown to see if correct token is selected or not.

Associate DSC



Browser tabs: LTI myLTI, Payment Services, Siebel Public Sector, Associate DSC, New Tab

Address bar: uat.mca.gov.in/content/mca/global/en/mca/fo-llp-services/associate-dsc.html

Bookmarks: Apps, Favorites, Reg-log UAT, Reg-log SIT, SVN, JIRA, SIT Siebel Public Se..., UAT Siebel, Home, Prod Publisher, Prod Disptacher, Other bookmarks, Reading list

Associate DSC

Important Information

*Please ensure you have emBridge client installed on your system before proceeding.

1.*To download and Install latest DSC with emBridge client

2.*To download and Install latest emBridge client

**Congratulations harshita Sharma You have successfully registered your DSC with
DIN(03525732)/Income tax
PAN(BQHFG2345K)/Membership Number
(062921)**

Buttons: Cancel, Associate DSC

Logos: Ministry of Corporate Affairs, SFIO (Serious Fraud Investigation Office), IEPF (Investor Education & Protection Fund Authority), IICA (Indian Institute of Corporate Affairs), Competition Commission of India, Insolvency & Bankruptcy Board of India

Windows taskbar: Type here to search, 26°C, 10-03-2022, 12:20



PRESENTATION ON MCA21 V3

Company module – 31st August Go-Live

Approach for Company Module – Set 1 forms



Set No.	No. of Forms	% of filing count based on FY 2020-21 filings	Rationale
Set 1	9	34.56%	<ol style="list-style-type: none">1. Covered all charge forms, deposit forms and DIR-3 KYC[web and E-form].2. Less dependency on other forms.3. Minimum /independent master data updates[example: charge master/DIN master].4. Covering 35% of total filings.5. Less complexity for reverse data sync.6. Minimum/no rule changes in the relevant rule chapters.7. All system issues and generic issues at FO and BO are sorted out

- ✓ Allows testing of Company Module with Migrated Data before Big Bang Go Live
- ✓ Volumes are fairly large and hence, will allow us to test the capacity
- ✓ Master Data Updates for Charges, DIN will get tested

Approach for Company Module – Set 1 forms



List of forms covered

CHG-1

CHG-4

CHG-6

CHG-8

CHG-9

DIR-3 KYC

DIR-3 KYC web

DPT-3

DPT-4

CHG-1 (Application for registration of creation, modification of charge (other than those related to debentures) including particulars of modification of charge by Asset Reconstruction Company in terms of Securitization and Reconstruction of Financial Assets and Enforcement of Securities Interest Act, 2002 (SARFAESI)



Header	Details
Type of Processing	<ol style="list-style-type: none"> 1. The form shall be processed in STP mode and shall be signed by both the charge holder and the company. 2. When the form is processed in Non STP mode, it shall be signed by only the charge holder and a response will be sought from the FO user pursuant to filing of form.
Due date of filing	30 days of date of Creation/ Modification of Charge
Enhancements proposed	<ol style="list-style-type: none"> 1. Form has been made web-based. 2. 'Particulars of all joint charge holders' Attachment has been removed and information captured in machine readable format. 3. System based email and automated reply in case of filing by the charge holder (i.e. form not signed by the company or its representative). 4. Signing by IRP/RP/liquidator for companies under liquidation.& Under CIRP 5. New charge assets types got added. 6. Other miscellaneous enhancements like pre-filling of data, repositioning of fields, declaration changes etc.

CHG-4 (Particulars for satisfaction of charge thereof)



Header	Details
Type of Processing	<ol style="list-style-type: none">1. The form shall be processed in STP mode and shall be signed by both company and charge-holder and filed by FO user by T+299th day.2. When the form is processed in Non STP mode, it shall be either not signed by the company and / or Not filed by the FO user by T+299th day.
Due date of filing	30 days from date of satisfaction of charge
Enhancements proposed	<ol style="list-style-type: none">1. Form has been made web-based2. 'Letter of the charge holder stating that the amount has been satisfied' Attachment has been removed.3. System based email and automated reply in case of filing by the charge holder (i.e. form not signed by the company or its representative).4. Signing by IRP/RP/liquidator for companies under liquidation5. Other miscellaneous enhancements like pre-filling of data, repositioning of fields, declaration changes etc.

CHG-6 (Notice of appointment or cessation of receiver or manager)



Header	Details
Type of Processing	This form shall be processed in Non - STP mode.
Due date of filing	<ol style="list-style-type: none"><li data-bbox="604 667 1929 748">1. If form is filed for 'Notice of appointment of receiver or manager' – 30 days from date of appointment.<li data-bbox="604 776 1929 857">2. If form is filed for 'Notice of cessation of receiver or manager' – 30 days from date of cessation.
Enhancements proposed	<ol style="list-style-type: none"><li data-bbox="604 873 1108 906">1. Form has been made web-based.<li data-bbox="604 933 1770 1015">2. Attachments have been removed and information captured in machine readable format[field no. 9(a) and 9(b)].<li data-bbox="604 1042 1780 1123">3. Other miscellaneous enhancements like pre-filling of data, repositioning of fields, declaration changes etc.

CHG-8 (Application to Central Government for extension of time for filing particulars of registration of satisfaction of charge OR for rectification of omission or misstatement of any particular in respect of creation/ modification/ satisfaction of charge)



Header	Details
Type of Processing	This form shall be processed in Non - STP mode.
Due date of filing	Not applicable
Enhancements proposed	<ol style="list-style-type: none"> 1. Form has been made web-based. 2. Letter of authorisation (in case of Authorised Representative of a foreign company) Attachment has been removed since form can be filed only by Authorised Representative, there is no need to have a letter of authorisation for the same. 3. 'Copy of resolution of the Board...' Attachment has been removed and declaration is added. 4. Optional attachment 'Balance Sheet and Annual Return of financial year...' has been removed 5. Automatic notification to RoC of form filed to RD and removal of hardship of filing the same manually / through GNL-2 form. 6.. Function for online payment of cost (if imposed by RD in order made pursuant to CHG-8). 7. Signing by IRP/RP/liquidator for companies under liquidation. 8. Other miscellaneous enhancements like pre-filling of data, repositioning of fields, declaration changes etc.

CHG-9 (Application for registration of creation or modification of charge for debentures or rectification of particulars filed in respect of creation or modification of charge for debentures)



Header	Details
Type of Processing	This form shall be processed in Non-STP mode.
Due date of filing	Not applicable
Enhancements proposed	<ol style="list-style-type: none">1. Form has been made web-based.2. 'Order of the Central Government for Rectification of Charge' attachments has been removed.3. System based email in case of filing by the charge holder (i.e. form not signed by the company or its representative).4. New charge assets types got added.5. Other miscellaneous enhancements like pre-filling of data, repositioning of fields, declaration changes etc.

DIR-3 KYC Eform (KYC of Directors)



Header	Details
Type of Processing	This form shall be processed in STP mode.
Due date of filing	30 th September of every year. After that a fee of Rs. 5000/- shall be charged
Enhancements proposed	<ol style="list-style-type: none">1. Form has been made web-based.2. Additional data field added to include jurisdictional police station in the address column.3. Other miscellaneous enhancements like pre-filling of data, repositioning of fields etc.

DIR-3-KYC (Web) (Verify Director's KYC Details)



Header	Details
Type of Processing	This form shall be processed in STP mode.
Due date of filing	30 th September of every year.
Enhancements proposed	Other miscellaneous enhancements like pre-filling of data, repositioning of fields etc.

DPT-3 (Return of deposits)



Header	Details
Type of Processing	<p>1. The form shall be processed in Non-STP mode if purpose of filing the form is as follows- Return of Deposits or Return of deposit and particulars of transactions by a company not considered as deposit</p> <p>2. The form shall be processed in STP mode if purpose of filing the form is as follows-</p> <ul style="list-style-type: none">• Onetime Return for disclosure of details of outstanding money or loan received by a company but not considered as deposits in terms of rule 2(1)(c) of the Companies (Acceptance of Deposits) Rules, 2014• Particulars of transactions by a company not considered as deposit as per rule 2(1)(c) of the Companies (Acceptance of Deposit) Rules, 2014.
Due date of filing	30 th of June
Enhancements proposed	<p>1. Form has been made web-based.</p> <p>2. Processing type changed to STP in case the form is filed for either of the purposes – “Particulars of transactions by a company not considered as deposit as per rule 2(1)(c) of the Companies (Acceptance of Deposit) Rules, 2014” or “Onetime Return for disclosure of details of outstanding money or loan received by a company but not considered as deposits.”</p>

DPT-3 (Return of deposits)



Header	Details
Enhancements proposed	<p>3. Attachments 'Auditor's certificate' and 'Details of liquid assets' have been removed, and a declaration is provided by auditor along with membership number and DSC.</p> <p>4. Attachment 'Copy of instrument creating charge' has been removed and SRN of CHG-1/CHG-9 is provided.</p> <p>5. Additional data fields for capturing ageing of money or loan by a company but not considered as deposits added.</p> <p>6. Additional field pertaining to 'SRN of GNL form' wherein DPT-1 has been filed is included in the form.</p> <p>7. Excel format for the attachment 'List of depositors' has been added.</p> <p>8. Other miscellaneous enhancements like pre-filling of data, repositioning of fields etc.</p>

DPT-4 (Statement regarding deposits existing on the commencement of the Act)



Header	Details
Type of Processing	This form shall be processed in STP mode.
Due date of filing	Three months from 1st April 2014 Further, due date extended by 2 months via circular number 27/2014.
Enhancements proposed	<ol style="list-style-type: none">1. Form has been made web-based.2. Form shall be processed in STP mode in v3.3. Other miscellaneous enhancements like pre-filling of data, repositioning of fields etc.



Thank You!

User Registration – Director User



User Registration



User Details

Note: All fields marked in * are to be mandatorily filled.

User Category * ?

Registered User Business User

User Role *

Director/Designated Partner ▼

- Select User Role
- Company/LLP
- Director/Designated Partner**
- Manager/Secretary/Authorized Representative
- Officer in default
- Professional

Income Tax PAN

Enter Pan no.

DIN/DPIN *

Enter Here

Next

- PAN is not mandatory for Business Users selecting Director or Designated Partner Role

User Registration – Director User



Personal Details

First Name *

Name entered should be as per Income tax PAN

HARSHITA

Middle Name

Enter Here

Last Name *

SHARMA

Date Of Birth *

02/06/1990



Gender *

Male

Female

- Provide First Name, Middle Name & Last Name in CAPITAL LETTERS
- For Director Role, please ensure to provide details as per MCA database

User Registration – Director User



Contact Details

Address Line 1 *

18, AGANAGAR SOCIETY, NAGAR ROAI

Address Line 2

Enter Address Line 2

Country *

India ▼

Pincode *

411014

State *

Maharashtra

City *

Pune City ▼

Area/Locality *

9 DRD ▼

Telephone Number - Residence (including STD code)

Enter Here

Telephone Number - Office (including STD code)

Enter Here

Mobile number *

70***8**15

Email ID*

ras*****de@ln*****.com

- The Mobile Number and Email ID of the User will get pre-filled (non-editable) basis the DPIN entered
- The mobile number and email ID will be pre populated from the MCA database for Directors/DP

Back

Next

User Registration – Director User



Login Details

Password *

Confirm Password *

Password Policy

- It should be Alphanumeric,
- minimum 6 characters and maximum 15 characters,
- at least one special character (! @, #, \$, %, ^, &, *(,), ~)
- case sensitive i.e. "A" Capital is different from "a" (Lower Case).

Password Recovery Question

Hint Questions *

Hint Answer *

Whether you wish to avail SMS alert Facility

Yes No

This facility is applicable for:

- Updates on filing of forms
- Registration alert
- Login alerts
- Account details related updates
- MCA updates

By clicking on Create My Account, you agree to our [Terms and Conditions](#)

- Please provide Password and Hint Question and Answer
- Hint Question will be helpful while the User forgets the Password and applies for Password recovery

User Registration – Director User



Password Recovery Question

Hint Questions *

Select Hint Question ▼

Hint Answer *

Enter Here

Whether you wish to avail SMS alert Facility

Yes No

This facility is applicable for:

- a. Updates on filing of forms
- b. Registration alert
- c. Login alerts
- d. Account details related updates
- c. MCA updates

By clicking on Create My Account, you agree to our [Terms and Conditions](#)

Back

Clear All

Create My
Account

User Registration – Director User



User Category Personal Details Contact Details Login Details

Login Details

Password *

.....

Password Policy

a. It should be Alphanumeric,
b. minimum 6 characters and maximum 12
c. at least one special character (! @, #, \$, % ^ & *)
d. case sensitive i.e. "A" Capital is different from "a"

Provider

Select provider ▼

Password Recovery Question

Hint Questions * What was your first car? ▼

Hint Answer * Honda

Whether you wish to avail SMS alert Facility

Please enter OTP sent on mobile number and email id.

Please enter the OTP sent on Mobile: (00:57)

Please enter the OTP sent on Email: (00:57)

Submit

- The OTP will be sent to the Mobile and Email ID provided by the User in contact details
- TWO separate OTPs will be required to be given for Mobile and Email ID. Both will required to be provided by the User

User Registration – Director User



User Registration

Progress: User Category (✓) | Personal Details (✓) | Contact Details (✓) | Login Details (●)

Login Details

Password *

.....

Password Policy

- a. It should be Alphanumeric,
- b. minimum 8 characters and maximum 12
- c. at least one special character (!, @, #, \$, %)
- d. case sensitive i.e. "A" Capital is different from "a"

Provider

Select provider ▼

Password Recovery Question

Hint Questions *

What is your favorite color?

Hint Answer *

Blue

✓ Your OTP has been successfully verified!

Congratulations!! You have been successfully registered on MCA portal as a Business user

A confirmation E-Mail has been sent at RASHMIM.SHINDE@LNTINFOTECH.COM

To login, provide Username: RASHMIM.SHINDE@LNTINFOTECH.COM and Password entered during registration.

OK

- The Email ID provided by the User in Contact Details becomes the Username for login purpose
- The same will be communicated to the User through Email and SMS also



PRESENTATION ON MCA21 V3

-User Registration (Profile Update)

Profile Update



FO Login x +
Not secure | 172.18.11.137:4503/content/mca/global/en/foportal/fologin.html
Incognito (2)
Favorites JIRA SVN UAT LMS Siebel Applet UAT Siebel Login Credentials 2... UAT Dispatcher DEV Siebel SIT Reading list

User Login



Welcome to MCA

Enter your User ID
(CIN/LLPIN/FCRN* for company/LLP and "Email ID" for other users)

[Forgot User ID ?](#)

Password

[Forgot Password ?](#)

Type here to search | Taskbar icons: File Explorer, Chrome, Edge, Word, Excel, Outlook, Teams, OneDrive, Mail, Photos, Settings, Windows Update, Network, Volume, 27°C, ENG IN, 2:01 PM 2/15/2022, 38

Profile Update



The screenshot shows a web browser window displaying the MCA21 website. The browser's address bar shows the URL `172.18.11.137:4503/content/mca/global/en/home.html`. The website header includes the Ministry of Corporate Affairs logo and the tagline "EMPOWERING BUSINESS, PROTECTING INVESTORS". A navigation menu at the top contains links for "Home", "About MCA", "Acts & Rules", "My Application", "MCA Services", "Data & Reports", "E-Consultation", "Help & FAQs", and "Contact Us". A user profile dropdown menu is open, showing "Hello Raaina", "Profile Update", and "LogOut". The main content area features a large banner for the "#LARGEST VACCINE DRIVE" with the text "VISIT COWIN.GOV.IN" and a portrait of Prime Minister Narendra Modi. The banner also includes images of a hand holding a vaccine vial and people wearing masks. The browser's taskbar at the bottom shows the system tray with the date and time "2:01 PM 2/15/2022" and the language "ENG IN".

Profile Update



FO User Profile Update

Not secure | 172.18.11.137:4503/content/mca/global/en/foportal/fo-user-profile-update.html

Incognito (2)

Save

Raaina Fulwadhya

User Details

User Category	Registered user	Save
User Role	<ul style="list-style-type: none">Select user categoryRegistered userBusiness user	
Email ID	DIVYA_12@HOTMAIL.COM	Edit
Mobile Number	9833033168	Edit
Address Line 1	Mumbai	Edit
Address Line 2		Edit
Country	India	Edit
Pincode	400052	Edit
State	Maharashtra	

Type here to search

27°C

ENG IN

2:03 PM 2/15/2022

Profile Update



FO User Profile Update

Not secure | 172.18.11.137:4503/content/mca/global/en/foportal/fo-user-profile-update.html

Incognito (2)

Save

Raaina Fulwadhyia

User Details

User Category	Business user	Save
User Role	Individual	
Email ID	DIVYA_12@HOTMAIL.COM	Edit
Mobile Number	9833033168	Edit
Address Line 1	Mumbai	Edit
Address Line 2		Edit
Country	India	Edit
Pincode	400052	Edit
State	Maharashtra	

Add User Role

Select User Role

- Select User Role
- Director/Designated Partner
- Manager/Secretary/Authorized Representative
- Professional

Type here to search

27°C

ENG IN

2:04 PM

2/15/2022

Profile Update



FO User Profile Update

Not secure | 172.18.11.137:4503/content/mca/global/en/foportal/fo-user-profile-update.html

Incognito (2)

Favorites | JIRA | SVN | UAT | LMS | Siebel Applet | UAT Siebel | Login Credentials 2... | UAT Dispatcher | DEV Siebel | SIT

Reading list

User Category	Business user	Save
User Role	Individual	
Email ID	DIVYA_12@HOTMAIL.COM	Edit
Mobile Number	9833033168	Edit
Address Line 1	Mumbai	Edit
Address Line 2		Edit
Country	India	Edit
Pincode	400052	Edit
State	Maharashtra	
City	Mumbai	
Area/Locality	Khar Colony	

Add User Role

Director/Designated Partner

Enter DIN*

Enter DIN no.

Digital Certificate

Provider

Select Token

Certificate

Select Certificate

Income Tax PAN*

Enter Pan no.

Type here to search

27°C

ENG IN

2:04 PM

2/15/2022

Profile Update



The screenshot shows a web browser window with the title "FO User Profile Update". The address bar displays the URL "172.18.11.137:4503/content/mca/global/en/foportal/fo-user-profile-update.html". The browser's address bar includes navigation buttons (back, forward, refresh) and a search icon. The browser's tabs show "Incognito (2)". The browser's favorites bar includes "JIRA", "SVN", "UAT", "LMS", "Siebel Applet", "UAT Siebel", "Login Credentials 2...", "UAT Dispatcher", "DEV Siebel", and "SIT". The browser's address bar also includes a "Reading list" button.

The page content includes a navigation menu with the following items: Home, About MCA, Acts & Rules, My Application, MCA Services, Data & Reports, E-Consultation, Help & FAQs, and Contact Us. The main content area displays the user profile for "Raaina Fulwadhya". The profile details are as follows:

Field	Value	Action
User Details		
User Category	Business use	
User Role	Individual	
Email ID	DIVYA_12@HC	
Mobile Number	9833033168	Edit
Address Line 1	Mumbai	Edit
Address Line 2		Edit
Country	India	Edit
Pincode	400052	Edit

A confirmation message is displayed in the center of the screen: "Congratulations!! You have successfully updated the profile". The message includes an "OK" button. A "Save" button is visible in the top right corner of the profile update form.

The Windows taskbar at the bottom shows the search bar with the text "Type here to search". The taskbar includes icons for various applications and the system tray, which displays the temperature as "27°C", the language as "ENG IN", and the date and time as "2:07 PM 2/15/2022".